

**GOVERNMENT OF INDIA  
MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP**

**LOK SABHA**

**UNSTARRED QUESTION NO. 4181  
TO BE ANSWERED ON 07.01.2019**

**APPRENTICESHIP SCHEME FOR NEW SECTOR**

**4181. SHRI KONDA VISHWESHWAR REDDY:**

**Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state:**

- (a) the details of the funds allocated, released and utilised under the apprenticeship scheme in the last two years, State/UT-wise;
- (b) the number of students who have been trained under the scheme, State/UT-wise;
- (c) whether there has been a change in guidelines to open this scheme for new sectors and if so, the details thereof;
- (d) whether the Ministry has sought support from stakeholders in the industry to impart apprenticeship under the scheme and if so, the details thereof;
- (e) whether the Ministry has entered any formal collaboration with an industrial partner for the same and if so, the details thereof; and
- (f) whether it is mandatory to hire each apprentice as an employee under the scheme and if so, the details thereof?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF  
SKILL DEVELOPMENT AND ENTREPRENEURSHIP  
(SHRI ANANTKUMAR HEGDE)**

(a) The details of funds allocated and released during last two years and current financial year under the National Apprenticeship Promotion Scheme (NAPS) is as under. The State Wise details of funds allocated, released and utilized under the above scheme is given at Annexure-1

<b>Financial Year</b>	<b>Fund Allocated (in INR Crore)</b>	<b>Fund Released (in INR Crore)</b>
2016-17	101	72
2017-18	500	39
2018-19 (ongoing)	90	25 (as on 3 <sup>rd</sup> Jan, '19)

(b) The number of students trained or undergoing training under the apprenticeship scheme as on 3<sup>rd</sup> January, 2019 is 4.89 Lakhs; State and UT wise details is given at Annexure-2.

(c) Government of India has amended the Apprentices Act, 1961 in year 2014 and Apprenticeship Rules in the year 2015 to open apprenticeship training for new sectors. Major changes introduced in this regard are introduction of optional trades as required by industry, allowing industries to design relevant courses; and inclusion of service sector under the ambit of apprenticeship training. Accordingly, apprenticeship guidelines have also been revised to accommodate the above amendments.

(d) & (e) Ministry has sought support from stakeholders in the industry to impart apprenticeship training through the following ways:

(i) The CEO of all Sector Skills Councils, who are the industry led bodies, have been appointed as Joint Apprenticeship Advisers, to assist Central Apprenticeship Adviser and to perform such functions as may be assigned to them under the Apprentices Act, 1961(amended 2014).

(ii) Ministry has undertaken initiatives for advocacy of apprenticeship in collaboration with industry associations like Confederation of Indian Industries (CII), Federation of Indian Chambers of Commerce & Industry (FICCI) and Industries Cluster Associations through various means like road shows, social media, direct Emailing etcetera. These initiatives aims at generating awareness about the reforms brought in the Apprentices Act, 1961 to ease on-boarding of industries under apprenticeship.

(f) The Apprentices Act, 1961 (amended 2014) makes it obligatory for employers to engage apprentices who have a workforce of 40 employees or above. For establishments having work- force of 6-40 employees, engagement of apprentices is optional. Industries are allowed to hire apprentices within the band of 2.5 to 10% of its total workforce. However, for establishments with 5 employees or less, are not permitted to engage apprentices.

However, it is not mandatory to hire each apprentice as an employee under the scheme.

Details of the funds released and utilized under the National Apprenticeship Promotion Scheme in last two years for the State Component is as follows:

S. No.	State / Union Territory	Fund released FY16-17 (in INR Lakhs)	Fund utilized for FY 2016-17 (in INR Lakhs)	Fund released FY17-18 (in INR Lakhs)	Fund utilized for FY 2017-18 (in INR Lakhs)
1	Andhra Pradesh	247.36	233.24	278.91	
2	Bihar	15.65	2.64		
3	Chandigarh	10.40			
4	Chhattisgarh	7.11	3.60		
5	Dadra & Nagar Haveli	11.05			
6	Daman & Diu	0.00	0.00		
7	Delhi	43.03			
8	Goa	2.29			
9	Gujarat	2091.23	661.84		
10	Haryana	326.09		721.80	
11	Himachal Pradesh	23.98	0.32		
12	Jharkhand	174.43			
13	Karnataka	408.21	11.76		
14	Madhya Pradesh	11.38	11.38		
15	Maharashtra	1976.80	179.56		
16	Odisha	96.57			
17	Puducherry	25.18	4.38		
18	Punjab	185.05	9.46		
19	Sikkim	4.59	4.37		
20	Tamil Nadu	175.09	175.02	286.08	21.74
21	Telangana	89.79	64.33		
22	Tripura	0.10			
23	Uttarakhand	57.59	7.20		
24	Jammu and Kashmir	9.96			
25	Kerala	14.34	7.38	115.50	102.16
26	Uttar Pradesh	942.90			
27	Rajasthan	0.00	0.00	396.99	
<b>Grand Total:</b>		<b>6950.29</b>	<b>1376.53</b>	<b>1799.28</b>	<b>123.90</b>

Details of the funds released and utilized under the National Apprenticeship Promotion

Scheme in last two years for the Central Component is as follows:

<b>Name of the RDAT</b>	<b>Fund allocated for 2017-18 (in INR Lakhs)</b>	<b>Fund released for 2017-18 (in INR Lakh)</b>
RDAT Hyderabad	245	243.72
RDAT Kanpur	370	324.10
RDAT Mumbai	375	374.96
RDAT Kolkata	220	219.63
RDAT Faridabad	417	416.60
RDAT Chennai	411	449.86
<b>Grand Total</b>	<b>2038</b>	<b>2028.87</b>

**Annexure-2**

The number of apprentices who have been trained/ undergoing training under the Apprenticeship Scheme, State/UT wise;

<b>State/Union Territory</b>	<b>Number of Apprentices</b>
Andaman & Nicobar Islands	0
Andhra Pradesh	17797
Arunachal Pradesh	0
Assam	2072
Bihar	1563
Chandigarh	667
Chhattisgarh	3558
Dadra & Nagar Haveli	403
Daman & Diu	92
Delhi	4494
Goa	643
Gujarat	90427
Haryana	53369
Himachal Pradesh	3783
Jammu and Kashmir	1450
Jharkhand	18458
Karnataka	31462
Kerala	11837
Lakshadweep	0
Madhya Pradesh	13154
Maharashtra	103545
Manipur	8
Meghalaya	3
Mizoram	0
Nagaland	0
Odisha	10368
Puducherry	1319
Punjab	7480
Rajasthan	8845
Sikkim	93
Tamil Nadu	22817
Telangana	15912
Tripura	54
Uttar Pradesh	51551
Uttarakhand	7270
West Bengal	5362
<b>Total</b>	<b>4,89,856</b>

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